

Annexure - 8

Name of the corporate debtor: Apodis Hotels & Resorts Limited; Date of commencement of CIRP: 17.10.2023; List of creditors as on: 25.11.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Govind Dharamshi Ravaria	31.10.2023	₹ 21,666,101.00	₹ 21,327,391.00	Operational debt	NIL	NIL	NO	NIL	NIL	₹ 10,138,212.00	₹ 338,710.00	NIL	a) The rental amount claimed is approved until October 17, 2023, which is the date of the initiation of the CIRP. However, the sum of Rs. 3,38,710.00 is not admitted because the Claimant submitted a rental claim extending until October 31, 2023. b) 1,01,38,212.00 is a fully Refundable Security Deposit